NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 13.11.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.150/ BB/2017	-	For furnishing additional information	252(3)	Colossians Knowledge Company Pvt. Ltd. Vs ROC

CI	MARAT (IN CADITAL)		
SL.	NAME (IN CAPITAL)		SIGNATURE
NO.	9 DUONE NUMBER		SIGNATORE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	

PCS for petitioner is present. ROC has filed his report. PCS has submitted additional documents.

Orders reserved.

MEMBER (J)

MEMBER (T)